

FORM G (REVISED)**INVITATION FOR EXPRESSION OF INTEREST FOR AAKAR SALES AGENCY PRIVATE LIMITED OPERATING IN BUSINESS OF TRADING GOODS AT MAHARASHTRA**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Aakar Sales Agency Private Limited CIN: U51909MH2010PTC199102
2.	Address of the registered office	206, ZAFRYAN CEMBER, OPP. SEWREE RAILWAY STATION, SEWREE - EAST, MUMBAI, Maharashtra, India, 400015
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	As per data received there are no fixed assets in the Company.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	The financial statement for F.Y. 2022-2023 is not available. However, the financial statement for F.Y. 2021-2022 reflected that no sales had taken place for the said year.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please contact on cirpaakarsalesagency@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please write an email to cirpaakarsalesagency@gmail.com
10.	Last date for receipt of expression of interest	January 24, 2024
11.	Date of issue of provisional list of prospective resolution applicants	February 03, 2024
12.	Last date for submission of objections to provisional list	February 08, 2024
13.	Date of issue of final list of prospective resolution applicants	February 18, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective	February 23, 2024
15.	Last date for submission of resolution plans	March 24, 2024
16.	Process email id to submit EOI	cirpaakarsalesagency@gmail.com

Arun Kapoor

Resolution Professional

In the matter of Aakar Sales Agency Private Limited

IBBI Registration Number: IBBI/IPA-003/IP-N00030/2017-18/10230

IBBI Registered Address: G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706

AFA Valid up to October 31,2024

Date: 09.01.2024

Place Navi Mumbai